Annexure – 8

Name of the corporate debtor: DIGITAL INTEGRATEDTECHNOLOGIES PRIVATE LIMITED ; Date of commencement of CIRP : 03.10.2024, List of creditors as on: 30.12.2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contin-gent claim	Amount of any mutual dues, that may be set-off	Amount of claim not ad-mitted	Amount of claim under verifica-tion	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guara-ntee	Whether related party?	% of voting share in CoC					
1.	TRIVENI PLYWOOD INDUSTRIES	06.12.2024	86734	86734	Operational	No	No	No	Nil	-	-	-	-	-
2.	Safe Towers Private Limited	12.12.2024	12824876	12824876	Operational	No	No	No	Nil	-	-	-	-	Decree of the Hon'ble MS Neelam Singh, Distt Judge, Saket dated 19.12.2023
		Total	**12911610**	**12911610**										